

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

14. C.P.(IB)-235(MB)/2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2024**

**NAME OF THE PARTIES: Central Bank of India**  
**V/s**  
**RBEP Entertainment Private Limited**  
**Section: 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Akanksha Hambir appeared for the Financial Creditor. Adv. Altmash A. Kapadia appeared for the Corporate Debtor. Pleadings are complete. List the matter on **07.03.2024** for final hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**  
13.02.2024  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**